

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **23.02.2021** at **2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : Comp.App/23/2021 in CA/1431/2019
NAME OF PETITIONER : Income Tax Department, M/s Exceed Technologies Pvt Ltd
NAME OF RESPONDENT : RoC, Chennai.
SECTION : Rule 11, 16, 38 (4) of NCLT Rules, 2016

ORDER

Due to lack of coram, the matter stands adjourned to **23.03.2021**.


(K.NATARAJAN)
Deputy Registrar

MS